

Election Matter
Urgent

F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 30th September, 2019

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: Bye-elections to 2 PC's and some AC's in various states-Deployment of Expenditure Observers-Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol.II/434 dated 29th September, 2019 on the subject mentioned above and to inform that the Election Commission has appointed **Shri Satish Kumar C Takhbhaware (R-25143)**, **Shri T.P. Salim Kumar (R-25341)**, **Ms. Gulzar Begum (R-18688)**, **Shri Prabhakar Kumar (R-19803)**, **Shri Ajay Anand Arya (R-24693)** and **Shri Rajesh Vithalrao Shelke (R-26326)** as Expenditure Observers of bye-elections announced by the Commission vide its Press Note No. ECI/PN/84/2019 dated 21.09.2019.

2. Appointment Letters in respect of above mentioned Expenditure Observers are being forwarded (by FAX) with the request to intimate the Expenditure Observers to reach the Constituency/District Hq. assigned to them on 04.10.2019 and to stay in the constituency/District Hq. upto poll day i.e. 21.10.2019/re-poll, if any.

Yours faithfully,

Encl . As above.


(S.A. Ansari)

Under Secretary to the Government of India
Tel.No. 011-23095529

Copy to:

The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.


(S.A. Ansari)

Under Secretary to the Government of India

MOST IMMEDIATE
By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. II

Dated: 29th September, 2019

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- Bye-elections to 2 PCs and some ACs in various states-Deployment of Expenditure Observers – Reg.

Sir,

I am directed to refer to your letters no. C-50/75/2019-Ad. II, dated 16.08.2019, 19.09.2019, 23.09.2019 and 27.09.2019 and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints the following 06 IRS(C&CE) officers as Expenditure Observers of bye-elections announced by the Commission vide its Press Note No. ECI/PN/84/2019, dated 21.09.2019 (copy enclosed) as under:-

Sl. No.	No. & Name of AC	District	State	Name of Expenditure Observer
1	1-Ratabari AC	Karimganj	Assam	Satish Kumar C Takhbhaware IRS(C&CE):2012 R-25143
2	106-Sonari AC	Charaideo	Assam	T P Salim Kumar IRS(C&CE):2014 R-25341
3	18-Dharamshala AC	Kangra	Himachal Pradesh	Gulzar Begum IRS(C&CE):2009 R-18688
4	37-Rampur AC	Rampur	Uttar Pradesh	Prabhakar Kumar IRS(C&CE):2008 R-19803
5	77-Iglas AC	Aligarh	Uttar Pradesh	Ajay Anand Arya IRS(C&CE):2014 R-24692
6	354-Ghosi AC	Mau	Uttar Pradesh	Rajesh Vithalrao Shelke IRS(C&CE):2011 R-26326

2. Appointment letters in respect of above mentioned Expenditure Observers are being forwarded herewith with the request to intimate the Expenditure Observers to reach the Constituency/District Hq. assigned to them on 04.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e.21.10.2019/re-poll, if any.

Yours faithfully,


(ANUP KUMAR KHAKHLARY)
SECTION OFFICER

Copy forwarded to:-

1. The Chief Electoral Officers of Assam, Himachal Pradesh and Uttar Pradesh for information and necessary action. (By Speed Post/e-mail)
2. Expenditure Observers with the request to reach the Constituency/District Hq. assigned to them on 04.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e.21.10.2019/re-poll, if any. (e-mail)


24.09.19
(ANUP KUMAR KHAKHLARY)
SECTION OFFICER